

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10/1/2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : 2A5/14
PETITION NUMBER : TP 117/16
NAME OF THE PETITIONER(S) : Mohammed Ataula and others
NAME OF THE RESPONDENT(S) : Central park Forum & Developers P.Ltd.
UNDER SECTION : 397/398

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	Sachin Vasudev	Advocate for petition	 8971563246
2.	S.Krishna Just Law	Advocate for R-3,4,5&6	 9620333315

ORDER.

petitioner is present in person. Counsel for
petitioner is present. Just law advocates filed
vakalat for Respondents 3 to 6 for hearing as a
last chance.

posted to 20/1/2017.


Member (J)


Member (T)